

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No. 427 of 2010**

**Friday, this the 28th day of January, 2011**

**CORAM:**

**Hon'ble Ms.K.Noorjehan, Administrative Member**

R Somarajan Nair  
Senior TOA(P)  
Customer Service Centre (CSC)  
Telephone Exchange, Konni .....

**Applicant**

**(By Advocate – Mr. K.A Abraham)**

**V e r s u s**

1. Union of India represented by the Chief General Manager  
Electrone BSNL, Thiruvananthapuram
  
2. General Manager,  
Bharath Sanchar Nigam Ltd., Pathanamthitta, SSA, Thiruvalla
  
3. Area Manager  
BSNL, Pathanamthitta .....

**Respondents**

**(By Advocate – Mr.T.C Krishna )**

This application having been heard on 28.1.2011, the Tribunal  
on the same day delivered the following:

**O R D E R**

**By Hon'ble Ms. K.Noorjehan, Administrative Member -**

The applicant has filed M.A 70/11 to seek permission to withdraw the Original Application. It is stated that the respondents may consider his request for voluntary retirement. This Original Application may be treated as withdrawn. Ordered accordingly. No costs.

(Dated this the 28<sup>th</sup> day of January, 2011)

  
**(K. NOORJEHAN)**  
**ADMINISTRATIVE MEMBER**

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